

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT,
SAKET COURTS COMPLEX, NEW DELHI.**

CIRCULAR

It is impressed upon all the Judicial Officers posted in South-East District to ensure that whenever a file is requisitioned by the Hon'ble High Court, the Ahlmad of their Court retains the photocopy of the first page of the petition/plaint to show the memo of parties, title/purpose of the suit, as also the copy of the last ordersheet as part of the Parcha Yaddasht before sending the file to the Hon'ble High Court.

Rhyalab
24/2/16

(R. KIRAN NATH)
District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi

3021-3064

No. _____/Judl./F.43/Cir./SE/Saket/2016

New Delhi, dated 25/02/16 at 10:50

Copy forwarded for information and necessary compliance to:

1. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
2. The Incharge, Record Room, South-East District, Saket Courts Complex, New Delhi to ensure that the Record Room ~~also~~ follows the same.
3. The PS/Reader to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi to notify the same on the website of Saket Courts.

Rhyalab
24/2/16

District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi